

**COURT-II
APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 232 OF 2014
& IA NO. 369 OF 2014**

Dated : **16th August, 2018**

Present: **Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Pune Power Development Pvt. Ltd. ... Appellant(s)
Vs.
Karnataka Electricity Regulatory Commission & Ors Respondent(s)

Counsel for the Appellant (s) : Ms. Deepa Chawan
Mr. Hardik Luthra
Mr. Ravindra Chile
Mr. Alok Shukla

Counsel for the Respondent(s) : Mr. Sriranga S.
Mr. Balaji Srinivasan
Ms. Srishti Govil
Ms. Pallavi Sengupta
Ms. Pratiksha Mishra
Mr. Mayank Kshirsagar for R-2 to R-3

ORDER

Learned counsel appearing for the Appellant and learned counsel appearing for the Respondent Nos.2 & 3 has filed their respective written submission. The same are taken on record.

Judgment is reserved.

**(S. D. Dubey)
Technical Member**
Bn/pr

**(Justice N. K. Patil)
Judicial Member**